

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 197
TO BE ANSWERED ON 14.09.2020**

LOSS OF JOBS

**197. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that labour force in the country especially in the unorganized sector has been worse affected due to complete lockdown in the country in the wake of Covid-19 and if so, the details thereof;**
- (b) the number and details of labourers migrated to their hometown from cities or from their work place due to loss of jobs, State-wise;**
- (c) whether the Government has given any assistance to States to rehabilitate these labourers and give them employment and if so, the details thereof;**
- (d) the number of labour force repatriated back to their work place after unlock process; and**
- (e) the steps taken or being taken by Government to rehabilitate the workers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): In order to mitigate the financial crisis of the migrant workers and protect them against the economic disruptions due to the outbreak of Covid-19 pandemic and Country-wide lockdown the Central Government has taken numerous measures to provide them financial assistance, food packages ration and other benefits.

Contd..2/-

The Central Government has enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 to safeguard the interest of the migrant workers which inter-alia provides for registration of establishments employing Inter-State Migrant workers, Licensing of contractors etc. Migrant workers employed with such establishments are to be provided statutory wages as per the rule in force, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc. The Central Government has issued comprehensive Advisory Guidelines on 27.07.2020 to all the States/UTs for the welfare of the migrant workers returning to the destination States in the backdrop of Covid – 19. In order to ensure relief measures not only for the poor people and migrant workers but also their families/dependents in a sustainable manner, the Central Government announced Rs.1.70 Lakh Crore relief package under Pradhan Mantri Garib Kalyan Yojana (PMGKY) for the poor people to help them fight the battle against corona virus. The Government has issued a number of advisories/guidelines/letters to the States/UTs for smooth implementation of lockdown measures, take pro-active measures for containment of Covid-19. In order to provide employment to migrant workers at their native places the Government has launched a number of schemes like Garib Kalyan Rojgar Abhiyaan to boost employment and livelihood opportunities, Anganwadi Service, employment in Food Processing Industries, Prime Minister Employment Generation Program, Scheme for regeneration of Traditional Industries, Gram Udyog Vikas Yojana, identification of ongoing works/new works for road construction. In addition, the Government has set up 30 Biotech – Kisan hubs in the country covering all Agroclimatic zones, 150 Districts including 101 aspirational districts which will help migrant workers to earn their livelihood through farming and expose them to the innovative methods of farming of high value crops. The details of migrant workers returned to their home state, are enclosed as annexure.

Statement referred to Part (a) to (e) of Lok Sabha USQ NO. 197 due for reply on 14.09.2020

S.No.	Name of the State	No. of Migrant workers who have returned to their home state*
1	Andhra Pradesh	32571
2	Andaman and Nicobar	-
3	Arunachal Pradesh	2871
4	Assam	426441
5	Bihar	1500612
6	Chandigarh	-
7	Chhattisgarh	-
8	Dadra & Nagar Haveli and Daman & Diu	43747
9	Delhi	-
10	Goa	-
11	Gujarat	-
12	Haryana	1289
13	Himachal Pradesh	-
14	Jammu & Kashmir	48780
15	Jharkhand	530047
16	Karnataka	-
17	Kerala	311124
18	Ladakh	50
19	Lakshadweep	456
20	Madhya Pradesh	753581
21	Maharashtra	182990
22	Manipur	12338
23	Meghalaya	4266
24	Mizoram	-
25	Nagaland	11750
26	Odisha	-
27	Pondicherry	1694
28	Punjab	515642
29	Rajasthan	1308130
30	Sikkim	-
31	Tamil Nadu	72145
32	Telangana	37050
33	Tripura	34247
34	Uttar Pradesh	3249638
35	Uttarakhand	-
36	West Bengal	1384693
	Total	10466152

*As available till date.
